to which this plant is attached and some problems within the plant itself. These problems are being overcome.

(c) As of March 1988, the Plant has worked for 1931 days against the expected 2900 days.

Women judges in the supreme court and high Courts

*280. SHRI SURESH KALMADI: Will the Minister of LAW AND JUSTICE be pleased to state:

(a) what is the number of women judges in the High Courts and the Supreme Court as on 31st March, 1988; and

(b) the steps being taken to increase their number?

THE MINISTER OF LAW AND JUS-TICE (SHRI BINDESHWAR1 DUBEY): (a) A_s on 31.3.88, there were 12 women Judges in position in the following High Courts of the country:—

1.	Andhra Pradesh	1
2.	Eombay	1
3.	Calcutta	3
4.	Delhi	2
5.	Kerala	1
6.	Madras	1
7.	Orissa	1
8.	Rajasthan	2
	TOTAL	12

There is no woman Judge in the Supreme Court.

(b) The Government have again addressed the Chief Ministers of States and Chief Justices of High Courts saying that it should be possible for them to locate women havyers who are suitable for appointment as High Court Judges, and to keep this in view while making recommendations for appointments to the High Courts.

Study of extremist problem in Bihar by a Central team

@1920. SHRI CHATURANAN MI-SHRA: Will the Minister of PLANNING be pleased to state (a) whether a Central team had visited Bihar 'from April 14 to 16 to study the extremist problem in the State; and

(b) if so, what are the observations and suggestions made, if any by the team?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING AND THE MINISTER OF STATE IN THE MIN-ISTRY OF PROGRAMME IMPLE-MENTATION (SHKI BIREN SINGH ENGTI): (a) Yes, Sir.

(b) The Team is yet to submit its Report.

Trade pact signed between india and Japan

@@1921. SHRI SURESH PACHOURI.

SHRI MAHENDRA PRASAD:

Will the Minister of EXTERNAL AF-FAIRS be pleased to state:

(a) whether any trade agreement was signed between India and Japan during the recent visit of Prime Minister to Japan in April, this year; and

(b) if so, what were the main features and terms of the agreement?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH): (a) No, Sir.

(b) Does not arise.

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Task force for development of Assam

@@@1922. SHRIMAT! BIJOYA CHAKRAVARTY: Will the Minister of PLANNING be pleased to state:

(a) whether Government have received the report of the Task Force constituted by the Government of Assam to recommend

@Previusly Unstarred Question 832. transferred from the 3rd May, 1988.

@ @ Previously Unstarred Question 850 transferred from the 3rd May, 1988.

@@@Previously Unstarred Question 852 transferred from the 3rd May, 1988.